

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 11.10.2017

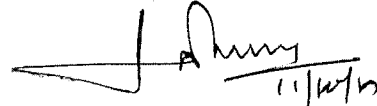
**ORDER NO. 145 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 134/2017 for CESTAT Delhi** to the extent indicated below:-

**On 13.10.2017 at 02.30.P.M.** Hon'ble Sh. B. Ravichandran, Member (T) will hear the following ROM matters

1. E/ROM/50660/2017 in E/3525/2010
2. E/ROM/50661/2017 in E/3526/2010
3. E/ROM/50657/2017 in E/3655/2010
4. E/ROM/50663/2017 in E/89/2011
5. E/ROM/50662/2017 in E/90/2011
6. E/ROM/50658/2017 in E/91/2011
7. E/ROM/50659/2017 in E/486/2011
8. E/ROM/50654/2017 in E/487/2011
9. E/ROM/50655/2017 in E/488/2011
10. E/ROM/50656/2017 in E/489/2011
11. E/ROM/50710/2017 in E/3645/2010
12. E/ROM/50718/2017 in E/3663/2010


By Order



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**